

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:873
ANSWERED ON:10.12.2013
RE ALLOCATION OF COAL BLOCK TO NTPC
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of COAL be pleased to state:

- (a) Whether NTPC has been re-allocated some coal blocks for production of coal for power generation;
- (b) if so, the details thereof, location-wise;
- (c) whether there is a stipulated time-frame within which NTPC needs to develop these coal blocks; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASH BAPU PATIL)

(a) to (d) On the basis of review of progress of development of coal blocks Chatti-Bariatu, ChattiBariatu (South) and Kerandari coal blocks in the State of Jharkhand allocated to NTPC were de-allocated on 14.06.2011. Thereafter the decision of the withdrawal of de-allocation of Chatti-Bariatu, ChattiBariatu (South) and Kerandari coal blocks in the State of Jharkhand for production of coal for power generation was conveyed to NTPC on 23.01.2013. As per the letter dated 23.01.2013 issued by the Ministry of Coal, NTPC is required to adhere to the time schedule for commencement of coal production as submitted by them vide their letter dated 05.02.2012, which is as under:-

(i) ChattiBariatu : March, 2014

(ii) Kerandari : September, 2014

(iii) ChattiBariatu (South) : After completion of mining in Chatti Bariatu block i.e. by 2038